

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/688/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A-R. Pradeep
Akila-S.

Corporate Debtor

2. S. Sathyanarayanan

Counsel for
Applicant

for
J. Raelha

ORDER

Counsel for both the parties present. Counsel for the Applicant submitted that the parties are exploring the possibilities of the settlement and prayed for more time. At request, the time is enlarged. Put up on **28.02.2018 at 10.30 AM.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)